

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 416**

TO BE ANSWERED ON THE 4TH FEBRUARY, 2020/ MAGHA 15, 1941 (SAKA)

WELFARE SCHEMES FOR PARAMILITARY FORCES

**416. SHRI N. REDDEPPA:
SHRI KOTHA PRABHAKAR REDDY:
SHRI PASUNOORI DAYAKAR:
SHRIMATI VANGA GEETHA
VISWANATH:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is working on various welfare schemes for paramilitary forces;

(b) if so, the details thereof during the last five years; and

(c) the steps being taken by the Government to enhance housing satisfaction for jawans and officials of the central armed police forces, 100 days' leave per annum with their families getting health cards and other facilities for their families?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): Welfare of Central Armed Police Forces (CAPFs) and Assam Rifles (AR) is a continuous process. Some of the major steps taken by the Government towards the welfare of CAPFs and AR including enhancement of housing satisfaction are listed at Annexure-1. In addition, Government has decided to take appropriate steps to facilitate 100 days per year stay of the force personnel with their families. Government is also taking steps to extend better medical facilities to the force personnel and their families by issuing health cards.

Government of India has taken the following decisions towards the welfare of Central Armed Police Forces (CAPFs) and Assam Rifles (AR) :-

- Enhancement of existing Risk & Hardship Allowance for personnel deployed in the State of Jammu and Kashmir and Left-Wing Extremism (LWE) affected Districts for Anti Naxal Operations. The increase in allowances varies from Rs. 2987/- p.m. to Rs. 11987/- p.m. for officers and from Rs. 2231/- p.m. to 9831/- p.m. for PBORs, depending on the areas of deployment.
- Sanction of additional HRA at the rate of 'Y' Class city (16% of basic pay) to the CAPF personnel posted in Kashmir Valley for keeping their families at last place of posting.
- Travel by air of non-entitled personnel of CAPF/AR and NSG from Delhi to Srinagar and back on duty/transfer/tour and also from Jammu to Srinagar and back on official duty/ transfer/tour and leave (on termination/commencement at base point at Jammu) has been allowed.
- Air Courier Services for CAPFs, IB and NDRF personnel posted in North East and Jammu & Kashmir sectors to facilitate convenient movement of jawans as a welfare measure.
- Upgradation of 35,496 posts Constable to Head Constable (BSF-11529, CRPF-13860, AR-2484, ITBP-3024 & SSB-4599) between 2015 and 2019 for increasing the promotional avenues in CAPFs.
- Cadre reviews have been undertaken, interalia, to facilitate better promotional avenues.
- **Benefits available to the Next of Kin (NoK) of Central Armed Police Forces (CAPFs) & Assam Rifles' personnel who are killed in action: -**
 - Central Ex-gratia: The Central ex-gratia lump-sum compensation has been enhanced with effect from 01/01/2016 from Rs. 15 lakh to Rs. 35 lakh for death on active duty and from Rs. 10 lakh to Rs. 25 lakh for death on duty, as the case may be, to the NoK of the deceased CAPF & AR personnel.
 - Extra Ordinary Pension: The NoK of the deceased are entitled to get Liberalized Family Pension (i.e. last pay drawn) under Central Civil Service (Extra Ordinary Pension) Rules, 1939.

- Service Benefits: All service benefits viz, Death-cum-Retirement Gratuity (DCRG), Leave Encashment, Central Government Employees Group Insurance Scheme (CGEGIS), General Provident Fund (GPF) etc. are admissible.
 - Funds from 'Bharat Ke Veer': 'Bharat ke Veer' is an online portal which enables people to donate voluntarily to the NoKs of CAPF personnel who sacrifice their lives. Such contributions are made directly to the accounts of NoKs online. In addition, funds received in Bharat Ke Veer corpus are also distributed to the NoKs of such personnel.
 - 'Operational Casualty Certificate': The CAPFs personnel killed in action get 'Operational Casualty Certificate' on the line of 'Battle Casualty Certificate' as available to Armed Forces. NoKs are entitled to certain benefits viz Air and Rail travel fare concession and allotment of Oil Product Agencies etc on the line of benefits that NoKs of the Defence personnel get on being conferred 'Battle Casualty Certificate'.
- Prime Minister Scholarship Scheme (PMSS): Under PMSS, an amount Rs.2250/- per month for girls and Rs.2000/- per month for boys is released to the wards of serving / Ex-CAPFs, AR and National Security Guard (NSG) personnel. The amount of Scholarship has been increased from Rs. 2000/- per month to Rs. 2500/ per month for boys and from 2250/- per month to Rs.3000/- per month for girls from the academic year 2019-2020 onwards.
 - The present housing satisfaction level in CAPFs is 43.78% (as on 19.12.2019), i.e. against the authorization of 2,68,341 houses, 1,17,481 houses are available. Apart from the above, Government have sanctioned purchase of 5938 ready-built flats for CAPFs in the last three years (2017-18 to 2019-20).
 - Web Portal and Mobile App to redress grievances of CAPF personnel.
 - In addition to the medical facilities available to Central Government employees, there are 40 composite hospitals for providing specialty services to the CAPF personnel and their family members. These composite hospitals are common to all the CAPFs (BSF, CISF, CRPF, ITBP, SSB), NSG and Assam Rifles. Govt. has allowed appointment of doctors on contractual basis to meet the requirements of the Forces. Apart from the above, as and where required, CAPFs personnel and their families can also take treatment from CGHS empanelled private hospitals, if such specialized services are not available in CAPFs hospital.
